INDEX

TO

LOK SABHA DEBATES

(SEVENTH SERIES)

VOLUMES XLIV to XLVIII

FOURTEENTH SESSION OF THE SEVENTH LOK SABHA

February 23, 1984 to May 9, 1984

Phalguna 4, 1905 (Saka) to Vaisakha 19, 1906 (Saka)

LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following order: Part I—SUBJECT INDEX, PART II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (XXIX—8.7.82), 110-11].

Under every main heading including various names. entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers separated by the word "Debates" in italics.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN (S)" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

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Exploitation of handloom weavers in Uttar Pradesh by middlemen (XLVI—22.3.84), 303-04.

Extension of Yamuna-Ganga train upto Delhi in the morning and upto Mathura in the evening (XLVIII—30.4.84), 263-64.

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Financial assistance to farmers of Rajasthan whose crops were destroyed due to cold wave (XLVI—2.4.84), 401-02.

Financial assistance to Andhra Pradesh for relief measures in flood affected areas of Nellore and Chittoor Districts (XLIV—28.2.84), 388.

Financial asaistance to Nagaland to help farmers who lost their crops due to recent natural calamities (XLIV—2.3.84), 428.

Financial assistance to Tamil Nadu to rehabilitate flood affected people (XLIV—28.2.84), 391.

Financial help to Rajasthan Government for repairs of roads damaged due to military exercises (XLIV—27.2.84), 483-84.

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Government's intervention needed to solve the dispute of federation of Medical Representatives Association (XLVI—5.4.84), 323-24.

Grievances of College Students of Goa (XLVI—23.3.84), 325-26.

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Inquiry into alleged irregularities in giving loans by Banks under 20-Point Programme (XLVII—11.4.84), 402.

Inquiry into the working of Diesel Factory at Varanasi (XLVI—5.4.84), 318—20.

Irregularities and inefficiency in the Handloom Corporation and need for improviding the lot of weavers (XLVIII—2.5.84), 286-87.

Irregularities by banks in giving loans to educated youth in Bihar (XLVI—28.3.84), 307.

Irregularities in the recruitment in Dena Bank of Calcutta region (XLVII—16.4.84), 373-74.

Jawahar Lal Nehru University (XLIV—2.3.84), 425-26.

Likely closure of cretain uneconomic railway stations in Madurai division of southern railway (XLVIII—7.5.84), 379-80.

Lack of adequate medical facilities in rural areas (XLIV—5.3.84), 349-50.

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Harassment of innocemt labourers of Uttar Pradesh and Bihar by Police at Delhi Railway Station (XLV—19.3.84), 714-15.

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Need for a railway line between Sardar Sahar-Hanumangarh via Mandi Rawatsar in Rajasthan (XLVII—8.5.84), 393.

Need for a common policy for all the States regarding inter-State Sale of wheat (XLVI—29.3.84), 285.

Need for a dialogue with Pakistan for opening Srinagar-Rawalpindi road and Suchetgarh rail link (XLVI—29.3.84), 282-83.

Need for adequate financial provisions for the completion of Bhadarwah-Chamba road and between Jammu and Kashmir and Himachal Pradesh (XLV—13.3.84), 319-20.

Need for amending the Drugs Act in order to ban drugs containing alcohol (XLV—7.3.84), 398-99.

Need for assisting the silk indusry (XLVIII—3.5.84), 262.

Need for Central Assistance to Himachal Pradesh Government for giving compensation to those whose land/homes were acquired for constructing roads (XLVIII—26.4.84), 275.

Need for Central assistance to West Bengal Government for early completion of Teesta barrage irrigation project (XLVII—19.4.84), 327-328.

Need for Central financial assistance and administrative control to run sainik schools in the country (XLVI—22.3.84), 306-07.

Need for Central Financial Assistance to complete Hydro-electric projects in J & K State (XLIV—27.2.84), 481-82.

Need for constructing a fly-over over old kulna Road near Burdwan Railway Station in West Bengal (XLVIII—7.5,84), 382-83.

Need for construction of new Railway Station at Bikaner (XLVII—17.4.74), 393.

Need for construction of small dwelling units by HUDOO and other agencies for tribals in Dungarpur-Banswara district of Rajasthan (XLVI—26.3.84), 453-54.

Need for counting the service rendered by Emergency Commissioned Officers in armed forces towards civil pension without refund of gratuity (XLVI—3.4.84), 401-02.

Need for directing H.E.C., Ranchi to pay the increased wage amount to supervisors and teachers XLV—21.3.84), 368-69.

Need for discussing with representatives of women's organisations the plan allocations for upliftment of women before finalising the Seventh Five Year Plan (XLVIII—23.3.84), 250-251.

Need for discussion on the policy of sugar pricing (XLVII—19.4.84), 326.

Need for early implementation of Kuriakutty-Karappara Multi-purpose project in Kerala (XLVIII—3.5.84), 58.

Need for early implementation of Mandal Commission (XLVI—30.3.84), 415-16.

Need for early repairs of Jawahar Bridge on National Highway No. 2 (XLV—19.3.84), 715-16.

Need for effective measures to save from pest infection paddy crop in Puri district of Orissa (XLVII—6.4.84), 429-430.

Need for effective steps to control floods (XLV—13.3.84), 320-21.

Need for financial assistance for construction of certain Bridges in

Himachal Pradesh (XLV—7.3.84), 400-01.

Need for Financial Help to Himachal Pradesh Government to remove backwardness to rural areas of the State (XLVII—12.3.84), 264-65.

Need for giving clearance to Neorakhola project of Kalimpong and funds to West Bengal government for provision of drinking water in Darjeeling and other areas (XLVIII—23.3.84), 251-252.

Need for giving direction to State Government to undertake anti-mosquito and anti-flies drive to protect people from diseases (XLVII—12.4.84), 268-269.

Need for giving more benefits and facilities to the freedom fighters (XLVIII—7.5.84), 378-79.

Need for granting compensation to paddy cultivators in Tamil Nadu whose crops were destroyed from pest infection (XLVIII—7.5.84), 383.

Need for high level inquiry into the irregularities indulged by the cooking gas dealers (XLVI—30.3.84), 412.

Need for improving the telephone facilities in U.P., especially in the hilly areas (XLVII—6.4.84), 428-429.

Need for increase in quota of foodgrains to Uttar Pradesh (XLV—20.3.84), 425-26.

Need for inquiry into alleged irregularities in Rohilkhand University (XLV—12.3.84), 515.

Need for inquiry into incidents of vandalism etc. in connection with the public demonstration against withdrawal of stoppage of 51 Up and 52 Dn trains at Choube and Chichaki stations on Eastern Railway (XLVII—6.4.84), 434-435.

Need for installation of high power transmitters in Barmer Jaisalmer Jodhpur, Bikaner and Srinagar (XLVI—22.3.84), 304-05.

Need for introducing more trains between Diamond Harbour and Sealdah (XLVI—26.3.84), 489.

Need for issuing a commemorative stamps in memory of Shri Chandra Shekhar Azad (XLV—7.3.84), 405-06.

Need for modernisation of Paradip Port and to imrove the railway facilities in Orissa to make Paradip Port profitable (XLVIII—8.5.84), 344.

Need for more communication facilities in Ghazipur District of U.P. and to improve working of present facilities (XVL—19.3.84), 713-14.

Need for a Railway Station at Bathna in Sealdah Division (XLVIII—26.4.84). 272.

Need for perspective Planning for transport system in Delhi (XLV—14.3.84), 346.

Need for proble into allegation of supply of polluted water to the people of Agra (XLVIII—24.4.84), 357-358.

Need for proper utilisation of the land of Forbesganj Airport Purnea, (Bihar) (XLVIII—3.5.84), 258-259.

Need for providing adequate funds for timely completion of canal water schemes in Barmer and Jalore districts of Rajasthan (XLVI—26.3.84), 460-461.

Need for providing cheap accommodation and medical facilities to Kashmiri labour Migrating to other States for work (Under rule 377), (XLIV—5.3.84), 350.

Need for providing financial assistance to Bihar for clearance of arrears of payment due to sugarcane growers there (XLV—21.3.84), 367-68.

Need for providing jobs to the unemployed and payment of unemployment allowance to persons whom government fails to provide jobs in one year (XLVIII—7.5.84), 377-78.

Need for providing more funds to banks in Madhya Pradesh for distributing loans to Educated Unemplo-

yed youth and to provide training to them under self-employment programme (XLVI—27.3.84), 422-423.

Need for providing requisite facilities in Purnea (Bihar) which has been declared industrially backward area (XLIV—5.3.84), 348.

Need for purchase of cotton in Gujarat by Cotton Corporation of India (XLV—8.3.84), 359.

Need for relaxation in the restrictions imposed on entry of Bangladesh traders the weekly markets held at various places of Khasi and Jaintia Hills District (XLVII—11.4.84), 398-99.

Need for re-orientation of Radio and Television Programmes (XLVI—(29.3.84), 284-85.

Need for representation of Madhya Pradesh on a Board proposed to be constituted for considering the places for shifting some offices from Delhi (XLVI—5.4.84), 320-21.

Need for revision of excise duty on raw cork and on finished Cork goods to promote cork industry (XLV—12.3.84), 518-19.

Need for running Fair Price Shops in Mirzapur district of U.P. according to the standards laid down by Central Government (XLV—21.3.84), 364-65.

Need for taking steps on international level and constituting a Committee to save Harrappa and Mohanjodaro from destruction (XLVII— 12.4.84), 271-72.

Need for setting up proposed Railway Coach Factory in Palghat, Kerala (XLVIII—24.4.84), 390.

Need for simplifying the procedure for sanctioning pension to widows of freedom fighters (XLVI—29.3.84), 284.

Need for starting the 'Sangam Express' railway train from Saharanpur (XLVII—18.4.84), 388-89.

Need for steps for lifting lock-out in Samachar Bharati and need for probe into its working (XLVI—26.3.84), 458-59.

Need for Steps for minimising the suffering of farmers affected by Rangali Multi-purpose Dam Project in Khaira C.D. Block, (Balasore Distt.) (XLV—12.3.84), 321-22.

Need for steps to control root (wilt) disease in cocount crop (XLIV—5.3.84), 350.

Need for steps to make Gauhati Airport Operational during night time also (XLIV—1.3.84), 403.

Need for streamlining and expanding the Cochin Shipyard (XLV—21.3.84), 370-71.

Need for surveying villages in Vidisha for solving water scarcity problem (XLVI—3.4.84), 399-400.

Need for taking immediate protective measures against exploitation of contract labour from Orissa (XLV—7.3.84), 401-02.

Need for taking steps for improvement in the education system (XLV—7.3.84), 402-03.

Need for taking steps for development of utensil-making industry in Mirzapur (UP) (XLVI—26.3.84), 454.

Need for taking steps for quick disposal of pending cases in courts (XLV—12.3.84), 516-17.

Need for taking steps for re-opening of Tacfloor Coir Factory at Ammandivilai (Kanyakumari) (XLVI—29.3.84), 283-84.

Need for tightening up the provisions of the Bonded Labour (Abolition) Act (XLVIII—8.5.84), 338-39.

Need to abolish taxes on medicines, stopping import of drugs and re-vitalising public sector drug industries (XLVIII—26.4.84), 269-271.

Need to amend Notary Act, 1956 (XLV—20.3.84), 421-22.

Need to amend the Sixth Schedule of Constitution to enable Tripura Government to constitute Tribal Autonomous District Council (XLVIII—9.5.84), 345-346.

Need to announce Government's policy regarding the status of Urdu (Matter under rule 377) (XLVII—19.4.84), 328.

Need to amend the Forest Act, 1980 (XLV—14.3.84), 351-52.

Need to ban plying of cycle-rickshaws on New Delhi roads and to provide bank loans to the cycle-rickshaw pullers to purchase auto-rickshaws (XLVIII—2.5.84), 283.

Need to ban the export of human skeletons (XLVIII—8.5.84), 339-40.

Need to ban election campaign using messages of Shri Laldenga during elections to be held in Mizoram (XLVII—12.4.84), 272-73.

Need to ban smoking on the Indian Airlines flights (XLVII—18.4.84), 394-95.

Need to ban import of rayon thread (XLVI—22.3.84), 308—09.

Need to ban political parties based on religion or castes (XLVII—6.4.84), 433-434.

Need to consider the demands of employees of Ordnance Clothing Factory at Avadi, Madras (XLVIII—3.5.84), 261-62.

Need to complete Kanti Thermal Power Project within proposed time limit to solve the problem of power shortage in Bihar (XLVIII—7.5.84), 384.

Need to curb the illegal sale of intoxicants in hilly area of Uttar Pradesh (XLVII—9.4.84), 331-32.

Need to constitute a high level committee to look into complaints and grievances of Telephone Subscribers of Kanpur (XLVI—9.4.84), 337-38.

Need to contruct a Bridge over Yamuna at Nangal or Kundaghat near Luckauti (XLIV—1.3.84), 408-09.

Need to construct an airport near Simla (XLV—19.3.84), 711-12.

Need to check the growth of illegal and fake finance and savings companies in the country (XLVII—18.4.84), 384-85.

Need to centralised designing and engineering activity of P.D.I.L., Sindri at one place (XLVII—18.4.84), 389-90.

Need to check the growth of weed (Eupatorium), an environmental hazard to Orissa (XLVIII—9.5.84), 337-338.

Need to consider the demands of All India Secondary Teachers' Association (XLVIII—24.4.84), 393.

Need to change education policy in the country (XLV—14.3.84), 350-51.

Need to convene a meeting of the Joint Bipartite Committee for coal industry (XLVI—22.3.84), 305-06.

Need to consider the demands of school and college teachers of U.P. sympathetically (XLVI—30.3.84), 413-14.

Need to develop the village Amon, Tehsil Budhuri in Vidisha Parliamentary constituency as a model village and to extend IRDP, NREP and RLEGP schemes to the village (XLVIII—3.5.84), 257-58.

Need to direct Punjab Government to transfer the charge of head-works of Ropar, Ferozepur and Harika to Bhakra Beas Management Board as per Punjab Re-organisation Act, 1966 (XLVIII—30.4.84), 264.

Need to directing the Bihar Government to restore the earlier 'Old Age Pension Scheme' in the State (XLVIII—2.5.84), 284-85.

Need to develop the air strip at Misa near Kazi ranga, Assam for Vayudoot service (XLVIII—26.4.84), 268-269.

Need to direct the concerned authorities to purchase wheat from farmers in Kheri (U.P.) (XLVIII—8.5.84), 343-44.

Need to declare Patanamthitta district of Kerala as industrially backward district to enable its rapid industrialisation (XLVII—16.4.84), 371-72.

Need to direct the Kendriya Vidyalaya Sangathan to take up construction on the plot allotted to them at Cuttack (XLVII—18.4.84), 385-86.

Need to declare Amravati as industrially backward district (XLVI—2.4.84), 403.

Need to develop the handloom industry in Bihar (XLVI—27.3.84), 424-25.

Need to discontinue the practice of holding competitive examinations for Central Services on Sundays (Under Rule 377) (XLVI—3.4.84), 400-01.

Need to enhance the rate of compensation to families of Sri Perumbudur, Chingleput (Tamil Nadu) who are being displaced under land acquisition Act (XLVIII—9.5.84), 340.

Need to ensure the punctuality and daily running of Neelanchal Express (XLVIII—3.5.84), 256-57.

Need to extend retirement benefits to the casual labour working on Indian railways (XLVIII—2.5.84), 285.

Need to enhance the financial grant given to Secunderabad Cantt. to provide minimum basic amenities (XLVIII—2.5.85), 289.

Need to extend the measures taken by Port Commissioners for Western side to check erosion and to save villagers of Kakdwip on Eastern side of the river Muriganga (XLVII—9.4.84), 335-36.

Need to exempt small huller rice mills of Kerala from the Central Government's order of modernisation of all rice mills of the country (XLVII—16.4.84), 374-75.

Need to expedite conservation work of Lord Jagannath Temple at Puri, Orissa (XLV—20.3.84), 422.

Need to enhance pension amount of ex-M.Ps and MLAs (XLVI—23.3.84), 322.

Need to ensure parity in pay scales of teachers and staff of all the schools run by Neyveli Lignite Corporation so that the discrimination that some schools enjoying NLC pay scales and the others getting State Government pay scales ends (XLVII—18.4.84), 391.

Need to extend upto Kadi the 49 Dn and 50 Up trains running between Sabarmati and Ahmedabad (XLVII—18.4.84), 392-93.

Need to effect basic changes in the field of research (XLVIII—24.4.84), 389-390.

Need to ensure early implementation of Daitari Steel Project in Orissa (XLIV—27.2.84), 482.

Need to expedite the ONGC Survey's in Akola and Yeotmal Dirtricts for speedy and early industrial development of Vidharbha region (XLVI—27.3.84), 427-28.

Need to enact legislation by Parliament to abolish the Andhra Pradesh Legislative Council (XLVI—27.3.84), 429-30.

Need to ensure safety and security of Tamilians in Sri Lanka (XLVI—30.3.84), 414-15.

Need to finalise the service conditions of employees of Coal Mines Labour Welfare Organisation before its merger with C.I.L. (XLVI—30.3.84), 412-13.

Need to fix Pay Scales of MITCO labourers according to Central Government Scales (XLVIII—9.5.84), 353.

Need to fix support price of Cumin seed and Aniseeds and demand to increase their exports to help the farmers (XLVIII—9.5.84), 351-352.

Need to fix the support price of wheat at Rs 204/- per quintal (XLVI—28.2.84), 383-84.

Need to give clearance to Mahanadi-Chitrotpala irrigation project (XLVII—9.4.84), 330.

Need to harness the development potential of J & K State (XLV—3.8.84), 365-66.

Need to help opium growers of Madhya Pradesh and Rajasthan (XLIX—1.3.84), 405—07.

Need to implement new programmes for afforestation in Chhota Udaipur and other parts of India (XLVI—5.4.84), 317-18.

Need to implement the suggestion of the January 1984 All India Conference of National Campaign Committees of Labour Organisations (XLVII—18.4.84), 393-94.

Need to improve amenities in the Railway Colonies in Danapur (XLVII—18.4.84), 386-87.

Need to improve the lot of workers engaged in carpet weaving in Bhadoi-Mirzapur (XLVII—9.4.83), 333.

Need to improve the service conditions of teachers and employees of Sanik Schools (XLVIII—9.5.84), 333—335.

Need to include fishermen in the List of Scheduled Castes (XLVIII—23.4.84), 246.

Need to include more topics on Oriya Culture in T.V. National Progromme (XLVI—5.4.84), 378.

Demand to increase the shipment capacity of Paradip Port (XLIV—28.2.84), 384-85.

Need to instal atomic power plants at Rawat Bhata, Rajasthan (XLV—8.3.84), 364-65.

Need to introduce one more passenger train between Rayagada and Jharsuguda (XLVI—26.3.84), 460.

Need to intensify the research effort and increase the production of oils in the country (XLVIII—3.5.84), 262-63.

Need to introduce air service to Koraput (Orissa) (XLVII—18.4.84), 395.

Need to introduce Vayudoot Service between Patna and Purnea (Bihar) (XLVI—27.3.84), 428-29.

Need to issue a commemorative stamp, naming of a road and installation of a statue in the Capital in momory of freedom fighter Shri Surendra Sai (XLVI—27.3.84), 423-24.

Need to lay down norms and guidelines for the distribution of loans by banks under mass loaning scheme (XLV—8.3.84), 367-68.

Need to provide more telephone facilities in certain areas of Madhya Pradesh (XLV—8.3.84), 366-67.

Need to lift ban on Cotton Exports (XLIV—1.3.84), 404-05.

Need to open an Agricultural College at Sitapur (XLV—7.3.84), 404-05.

Need to open cardiac centre at Motilal Nehru Medical College, Allahabad XLV—13.3.84), 318-19.

Need to open a recruitment office of armed forces in Pithoragarh district of U.P. (XLIV—1.3.84), 405.

Need to open an ESI Hospital at Mirzapur (XLVI—3.4.84), 402.

Need to pay compensation for the structural weaknesses in flats constructed at Prasad Nagar, Delhi by DDA and refund of escalated price charged from allottees (XLVIII—8.5.84), 340.

Need to provide certain facilities to Bengal refugee families settled in Pillibhit U.P. (XLVIII—7.5.84), 380-81.

Need to provide relief to people of Changthang region of Ladakh to raise their cattle wealth which they lost in 1982 snowfall (XLVIII—7.5.84), 379.

Need to provide alternative cattle feed because of rice bran and cotton seeds being used for extracting oil (XLVIII—2.5.84), 285-86.

Need to provide the lepers with medical facility, accommodation, jobs, etc. (XLVIII—2.5.84), 288.

Need to provide drinking water to the people of Mirzapur, Varansi and

small villages of hilly regions (XLVIII —26.4.84): 275-276.

Need to protect archaeological excavations in Vaishah Distt. of Bihar (XLVIII—25.4.84), 353-354.

Need to protect the interests of the residents of Housing colonies in Chheda Nagar, Chembur and Garodia Nagar, Ghatkopar in Bombay (XLVIII—8.5.84), 338.

Need to provide kerosene to villagers of Eastern Uttar Pradesh and to take action against black marketeers (XLVIII—8.5.84), 341.

Need to provide the same facilities to Muslim Gujars of Haryana and UP and Hindu Aherias of Terai region of U.P. as are being enjoyed by the backward classes (XLVII—12.4.84), 266-67.

Need to provide more telecommunication facilities also to improve the present ones in Himachal Pradesh (XLVII—12.4.84), 265-66.

Need to provide facilities in railway colony at new Katni Junction on Central Railway (XLVII—9.4.84), 333-34.

Need to provide more funds for irrigation facilities in Sitapur and Hardoi districts of U.P. (XLVII—16.4.84), 375-76.

Need to provide drinking water in Barmer, Jaisalmer and Jodhpur districts (XLV—8.3.84), 368-69.

Need to provide housing facilities to certain Tamil families settled in Ramakrishna Puram, New Delhi (XLV—7.3.84), 400.

Need to provide Vanaspati ghee at fixed price to consumers (XLV—19.3.84), 716.

Need to provide residential accommodation to traders of Kashmir in Delhi (XLVI—2.4.84), 404.

Need to provide departmental transport to the postal department in Mirzapur district of Uttar Pradesh to enable prompt delivery of mail (XLVII—19.4.84), 326-327.

Need to protect innocent tribal people (XLVII—19.4.84), 328-29.

Need to provide relief measures to farmers whose crops were affected by hailstorms (XLIV—28.2.84), 385-86.

Need to provide reasonable price to jute growers of U.P. by opening procurement centres (XLVII—6.4.84), 435—437.

Need to provide coal to Villagers of Bihar by opening coal depots and thus save trees from being destroyed (XLVII—6.4.84), 431-432.

Need to provide for allotment of DDA flats and other residential accommodation on priority basis to migrant government employees in Delhi and other metropolitan cities (XLVII—6.4.84), 430-431.

Need to provide coal to villagers of Bihar by opening coal depots and thus save trees from being destoyed (XLVII—6.4.84), 431-432.

Need to provide rigs for tubewells to Government of Orissa to meet the water shortage in the State (XLVI—28.3.84), 311-12

Need to reject the move of Works and Housing Ministry to take over the Lodi barracks from Department of Civil Aviation (XLVIII—3.5.84), 260-61.

Need to reduce the custom duty on raw material for cork industry to save it from closure XLVIII—3.5.84), 259-60.

Need to remove the ban for transportation of coal by road in Bihar (XLVIII —30.4.84), 265-66.

Need to relax the ban for hilly areas in regard to creation of new posts and filling up of vacant posts (XLVIII —30.4.84), 262.

Need to reject the proposal for shifting Regional Reference Standard Laboratory from Khandagiri near Bhubaneswar to Gauhati (XLVIII—2.5.84), 283-84.

Need to Regulate excessive use of toxic pesticides on Vegetables (XLVIII—25.4.84), 354-355.

Need to repair National Highway No. 31 from Maheshkhut to Bihpur in Bihar and to construct new pucca road in that region (XLVIII—8.5.84), 341-42.

Need to reconsider the move of Railway Board to transfer the wagon inspection work from RDSO to RITES (XLVIII—8.5.84), 345.

Need to reject the Proposal of Bangladesh for extension of agreement on sharing of Ganga water (XLVII—12.4.84), 267-68.

Need to Reorganise Trade Unions in Indian Railways (XLIV—6.3.84), 401-02

Need to return the land required for the proposed Aluminium Project at Ratnagiri to their original owners (XLIV—1.9.84), 407-08.

Need to restore stoppages of Bikaner-Delhi Mail at Napasar, Sri Dungargarh and Rajaldesar stations on Western Railway (XLVII—18.4.84), 391-92.

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(SEVENTH SERIES)

VOLUMES XLIX to LI

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July 23, 1984 to August 27, 1984

Sravana 1, 1906 (Saka) to Bhadra 5, 1906 (Saka)

LOK SABHA SECRETARIAT
NEW DELHI

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A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.M.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

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